

LOK SABHA DEBATES

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*Tuesday, the 4th April, 1961/Chaitra
14, 1883 (Saka).*

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Nature Cure Treatment

*1285. { Shri Rameshar Tantia;
 { Shri P. L. Barupal;

Will the Minister of Health be pleased to state:

(a) whether it is a fact that nature cure treatment is increasing in the country;

(b) the number of nature cure centres in the Union territories; and

(c) the amount given by Government to them during 1960?

The Minister of Health (Shri Karmarkar): (a) and (b). The Government of India have no information.

(c) No amount has been given. I should like to add that we tried to find out from the State Governments the exact position. Andhra Pradesh, Bihar and Gujerat say that there has been an increase in nature cure treatment. Madras, Kerala, Orissa and Himachal Pradesh say: 'no'. Assam, Delhi Tripura and Madhya Pradesh cannot say definitely as they have no information.

Shri Rameshwar Tantia: May I know whether the Government is aware that diseases like Asthma and diabetes have been cured by yogic and nature cure treatment?

65 (A) LS—1.

Shri Karmarkar: I am not aware—particularly of Asthma vis-a-vis the yogic treatment.

Shri Rameshwar Tantia: May I know whether it is a fact that recently the Government has given a grant to the Viswayatan yogashram for such treatment?

Shri Karmarkar: That was for an experimental camp on yogic practices. vis-a-vis the cure of tonsils. We gave some thousand rupees.

Shri Rameshwar Tantia: The hon. Minister has said in his original reply that no amount has been given to such institutions. May I know whether any grant was given to the nature cure department of the Marwari Relief Society last year?

Shri Karmarkar: I think it was for the Ayurvedic section but I am subject to correction.

Shri Palaniyandy: May I know whether the Government would come forward to give grants to the State Governments for the yogic cure of diabetes?

Shri Karmarkar: If proper schemes are forwarded, we shall consider them.

श्री पञ्चम देव : क्या सरकार ने इस पद्धति की उपयोगिता के सम्बन्ध में ज्ञान प्राप्ति के लिये कोई सम्बन्धन समिती बनाई है जो कि यह मायूम करे कि यह ठीक भी है या नहीं ?

श्री कर्मकार : नेचरक्योर के लिये प्राप कह रहे हैं ?

श्री पञ्चम देव : जी हाँ ।

Mr. Speaker: He wants to know whether a committee has been appointed to look into this matter: whether nature cure is really effective.

Shri Karmarkar: No, Sir.

Surplus Railway Land

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*1286. { **Shri Kodyan;**
 { **Shri Warrior;**

Will the Minister of Railways be pleased to state:

(a) what is the procedure adopted at present to license the surplus railway land for cultivation;

(b) whether the Railways are getting any income from this source;

(c) if so, how much; and

(d) what is the total acreage of surplus land now available with the Railways?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) According to the present procedure surplus railway land suitable for cultivation is handed over to State Government and responsibility for licensing the same to individual cultivators rests with the State Government.

(b) Yes, Sir.

(c) Approximately a sum of Rs. 16,59,646 has been realised so far by different Railways.

(d) Approximately total surplus cultivable now available with Railways is 40830 acres.

Shri Kodyan: May I know whether in the allotment of these lands care is taken to see that preference is given to the landless and poor peasants?

Shri S. V. Ramaswamy: We are not concerned with it. As I said before, we hand it over to the State Governments and it is for the State Governments to do it.

Shri Palaniyandy: May I know whether the Government will come forward to advise the State Govern-

ments to give lands only to landless labourers and not to the big mirasdars having a large number of acres?

Mr. Speaker: He wants why such a request is not made or a suggestion or direction is not given.

Shri S. V. Ramaswamy: We are not directly concerned with the utilisation of the land; it depends upon the State Governments policy. I presume that they being small patches of land will be given only to small cultivators?

Shri Kunhan: What is the surplus land available in the Kerala State and have the Government received any representation from the Harijan co-operative societies to be accommodated in these surplus lands?

Shri S. V. Ramaswamy: I do not have State-wise figures.

Shri Kodyan: May I know whether the Government have any intention to release these lands to the railway employees who wish to cultivate them?

Shri S. V. Ramaswamy: We sometimes give it to the railway employees also provided their cultivation does not interfere with the railway work itself?

Shri Rajendra Singh: It is one of the declared policies of the Government that the surplus lands available to the Government shall be given to the landless poor peasants and especially to Harijans. When the Railways give those lands to the State Governments for settlement, why do they not mention specifically that the lands have to be given to the poor peasants and Harijans?

Mr. Speaker: The same question was put but the hon. Minister says: it is not our policy; we hand it over to the State Governments.

Shri Rajendra Singh: The Railway Ministry is guided by the Home Ministry.

Mr. Speaker: It is a suggestion for action.

The Minister of Railways (Shri Jagjivan Ram): We have brought it to the notice of the State Governments that small cultivators and landless persons should be given preference in the allotment of such land as far as possible.

Some Hon. Members rose—

Mr. Speaker: I am reserving Shri Hem Barua and Shri Tangamani for some other questions. Now next question.

Pasteur Institute, Coonoor

*1288. **Shri Nanjappan:** Will the Minister of Health be pleased to state:

(a) the amount allotted to Pasteur Institute, Coonoor for research work in live polio virus vaccination;

(b) the progress so far made;

(c) what are the other research programmes undertaken by the Institute with Government aids; and

(d) what are the useful achievements so far obtained?

The Minister of Health (Shri Karmarkar): (a) and (b). No specific grant has been paid by the Central Government to the Pasteur Institute for research work in live polio virus vaccine.

(c) The following research programmes have been undertaken by the Institute with financial assistance from the Government of India:

- (i) Studies on the value of anti-rabies serum and its production on a Pilot scale;
- (ii) Studies on rabies;
- (iii) Studies on influenza;
- (iv) Studies on respiratory and intestinal viruses;
- (v) Studies on vaccinia and small-pox;
- (vi) Studies on syphilis; and
- (vii) Studies on cholera.

(d) A summary of the progress of work carried out by the Institute on the enquiries sponsored by the Government of India is given in the Scientific Report of the Institute for the year 1960, a copy of which has been placed in the Parliament Library.

Shri Nanjappan: May I know the services rendered by the Pasteur Institute in the recent outbreak of polio in Vijayawada and the other outbreak at Nagpur, sometime back?

Shri Karmarkar: I think they deputed expert personnel to find out the nature of the disease and things like that.

Mr. Speaker: There have been some questions about polio in some of districts of Andhra Pradesh— Krishna and Circar districts.

Shri Karmarkar: It has subsided now.

Shri Ramanathan Chettiar: Apart from Rs. 9 lakhs granted two years ago as capital grant and about Rs. 1.83 lakhs as recurring grant to the Pasteur Institute the Institute came forward with some application for some research programmes. May I know at what stage this matter stands?

Shri Karmarkar: The Government of India's grant is in connection with the building work, fixture etc. in the laboratories at an estimated cost of Rs. 8,71,452. These grants have been given in 1959-60 and 1960-61 for non-recurring purposes, for the construction of building, etc. In 1959-60 it was Rs. 2.50 lakhs. For 1960-61, the amount is Rs. 5 lakhs. The recurring expenditure for the programme—which I mentioned just now—is as follows: for 1959-60, Rs. 1,33,000 and for 1960-61, Rs. 83,543.

Shri Rami Reddy: May I know whether this disease, which was very widespread in some districts in Andhra Pradesh, has since subsided?

Mr. Speaker: He said it has subsided.